

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1595  
ANSWERED ON:18.11.2010  
WINTER SCHEDULE OF AIRLINES  
Pandey Shri Ravindra Kumar

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether all the airlines of the country have prepared their `Winter Schedule` in view of fog in winter and has been accorded approval by Director General of Civil Aviation(DGCA);
- (b) if so, the details thereof and complete details of flights cancelled due to the fog during the last three years and current year alongwith the losses suffered by the Government and airlines as a result thereof;
- (c) whether DGCA has recently informed that some airlines stop operation of flights on non-profit making routes by taking excuse of technical snags; and
- (d) if so, the details thereof alongwith the effective steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- Directorate General of Civil Aviation (DGCA) has asked the scheduled domestic airlines having Cat III non-complaint aircrafts in their fleet to file separate fog schedule for these aircrafts from 15th Decemebr,2010 to 15 February,2011 failing which during foggy conditions, the approved departure/arrival slots of these aircraft prior to 1000 hrs shall be shifted beyond 1000 hrs incoordination with concerned airport operator.
- (b):- The information pertaining to the flights cancelled on account of fog is being collected while on losses suffered, Govt. doesn't keep record.
- (c): No Madam.
- (d): As per the past practice, DGCA will issue Aeronautical Information Circular on Guidelines for aircraft operations during low visibility conditions at IGI Airport, Delhi for compliance of all concerned.